NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/9/KOB/2024
SECTION	SEC 213 C/ACT
NAME OF PARTIES	R VIJAYA KUMAR & 4 OTHERS V/S KERALA STATE CIVIL SUPPLIES CORPORATION LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KPS SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 April 2024

O R D E R

CP(C/ACT)/9/KOB/2024

This is a CP bearing No. 9/KOB/2024 filed by the Petitioners, Viz., R Vijaya Kumar & 4 others, under section 213 of the Companies Act, 2013 read with Rule 81 of the NCLT Rules, 2016. In the said Petition, the Petitioners have arrayed Kerala State Civil Supplies Corporation Limited as the Respondent.

Learned Counsel, Mr. K P S Suresh appears on behalf of the Petitioners through virtual mode. Learned representing Counsel, Mr. Shaukath Hussain appears physically on behalf of the Respondent and seeks time to file Vakalatnama and reply affidavit. Time granted, let the same be done within a period of 3 weeks. Copy of the reply affidavit be served on the Counsel appearing for the Petitioners.

List this matter for further consideration on **11.06.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)